

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**

**Contempt Petition (C) No. 180/00006/2020**  
**in OA No. 180/00051/2020**

**Thursday, this the 13<sup>th</sup> day of August, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**  
**Hon'ble Mr. K.V. Eapen, Administrative Member**

Dr. G.K. Swamy, Director (Institute),  
 National Ayurveda Research Institute for Panchakarma,  
 Central Council for research in Ayurvedic Sciences,  
 Ministry of Ayurveda, Yoga, Naturopathy, Unnani, Siddha &  
 Homeopathy (AYUSH), Government of India, Cheruthuruthy,  
 Thrissur, Kerala – 679 531. .... **Petitioner**

**(By Advocate : Mr. Varghese John)**

**V e r s u s**

Prof. Vaidya K.S. Dhiman, (aged and name of father not known to the petitioner), Director General, Central Council for Research in Ayurvedic Sciences, Ministry of AYUSH, 61-65, Institutional Area, Opp. D' Block, Janakapuri, New Delhi-110 058. .... **Respondent**

**(By Advocate : Mr. S. Ramesh, ACGSC)**

This Contempt Petition having been heard on 13.08.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

Heard Advocate Mr. Varghese John, appearing for the petitioner and the Advocate appearing for the respondent through video conferencing.

2. Learned counsel for the petitioner submitted that he is not pressing the Contempt Petition for the time being. Therefore, the Contempt Petition is closed. Notice discharged.

**(K.V. EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**  
**JUDICIAL MEMBER**

**“SA”**

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**Petitioner's Annexure**

**Annexure P1** - A true copy of the interim order dated 27.1.2020 passed by this Hon'ble Tribunal in OA/180/00051/2020.

**Annexure P2** - A true copy of the order No. 1233/2019-20 dated 13.2.2020 issued by the 2<sup>nd</sup> respondent in OA.

**Respondent's Annexure**

Nil

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